

(23)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/657/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Preethi S. Arasu for Rajagopal & Raghunathan Advocates	Counsel for Petitioner	Preethi
2.	B. Manimaran Advocate for Dept	Counsel for Dept	B. Manimaran

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file counter. At request, time is enlarged with the direction to file counter before next date of hearing. Matter is posted for arguments. Put up on **21.12.2017 at 10.30 A.M.**

ghk

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MEMBER (JUDICIAL)